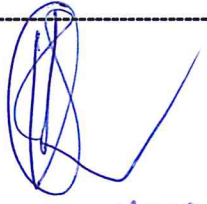




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

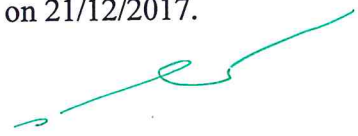
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/ BB/2017	-	For payment to Bank	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Dr. K. S. Ravi Chandran KSRRC	PES for Corp. Appn	
2.	Rajish	Adv. Secured Creditor	
3.	C. Prakash Reddy, AGM	SBI, Secured Creditor	

ORDER

Counsel for Petitioner is present. Counsel for SBI is also present. Counsel for Petitioner requested time for making arrangement for payment to the Bank. Counsel also reported that, Company has already entered into MOU with the local builder and also awaiting bulk order from foreign company and requested time to make payment to the Bank. AGM of the SBI Bank is also present. List it on 21/12/2017.


Member (T)


Member (J)